

Pro forma accounts for the year 1977-78 are under preparation.

(b) While the Films Division's revenue receipts realised in the form of theatre rentals, are not flexible to any great extent, its expenditure is increasing steadily due to higher cost of production as a result of increased prices of raw stock, processing charges, wages, etc., and a greater number of prints produced.

(c) The Films Division has been advised to bring about greater economy in expenditure in regard to the production of films.

Separate police force for elections

696. SHRI PATTIAM RAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to constitute a separate police force under the Election Commission for handling law and order problems during elections; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No, Sir.

(b) Does not arise.

Rules regarding stay of Ministers while on tour

697. SHRI DINESH SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are any rules or conventions regarding places where the Union Ministers should stay during their tours within the country; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) According to the instructions issued by the Government of India, during the visit of the Prime Minister accommodation and transport to the extent necessary should be provided by the State Government concerned. In the case of other Central Ministers such facilities may be provided according to the rules of the State Government concerned.

Growth in Industrial production

698. SHRI SATCHIDANANDA: Will the Minister of INDUSTRY be pleased to state:

(a) what is the rate of growth in industrial production during the last one year;

(b) whether it is a fact that industrial production has gone down as compared to that during the preceding year; and

(c) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) The rate of growth in industrial production during 1977-78 was 3.9 per cent and during April—July, 1978-79, was 8.2 per cent;

(b) The rate of growth in industrial production during April—July, 1978 is higher at 8.2 per cent as compared to 4.2 per cent during the corresponding period of 1977-78;

(c) The low rate of 3.9 per cent during 1977-78 was due to a number of factors such as (i) power cuts; (ii)

prolonged strikes/lock-outs in some major units; (iii) lack of demand/ (sufficient orders and shortage of certain critical components; and (iv) availability of cheaper substitutes.

Central Government Employees' Welfare Coordination Committees

699. SHRI BHAIKAB CHANDRA MAHANTI: SHRI M. R. KRISHNA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the conditions stipulated for the formation of the Central Government Employees' Welfare Coordination Committees; and

(b) whether the formation of such Committees or Associations in the Central Government Offices is mandatory?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) The Central Government Employees' Welfare Coordination Committees may be formed at stations where there are:

(i) at least five Central Government offices; and

(ii) not less than one thousand Central Government employ-ees.

(b) No, Sir.

Conversion of Air Force area into Municipal area in Jamnagar

700. SHRI GIAN CHAND TOTU: Will the Minister of DEFENCE be pleased to refer to the answer to the Unstarred Question 894 given in the Rajya Sabha on the 27th July, 1978 and state:

(a) whether Government have received any reply from the Gujarat

Government in respect of extension of the municipal limits to one kilometre's distance of the Air Force installation in Jamnagar;

(b) if so, what are the details thereof;

(c) whether he is aware that the Gujarat Government, through a public notice, has asked for objections regarding acquisition of land;

(d) whether Government have made any enquiry into the matter; if so, with what results; and

(e) whether Government have asked the Gujarat Government not to acquire the land which involves security risks; if so, with what results?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) No reply has been received from the Gujarat Government in this regard.

(c) to (e) No such notification of the Gujarat Government has so far come to Government's notice.

Recommendations of the Kothari Commission

701. SHRI MULLKA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Government have taken any decision on the recommendations of the Kothari Commission regarding recruitment to the Central Services;

(b) if so, what are the details thereof;

(c) when the preliminary and final examinations for the I.A.S. etc. examinations will be held; and

(d) by when the details of the changes in the pattern of these exami-